

**IN THE HIGH COURT OF BOMBAY AT GOA**

**(LD-VC-CW-72/2020 )**

Mr. Gajanan Pednekar ..... Petitioner.

Vs

The Secretary, Village Panchayat  
of Arambol.

..... Respondents.

Shri C. Padgaonkar, Advocate for the petitioner.

Shri P. Lotlikar, Advocate for the respondent no.2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:- 18<sup>th</sup> August 2020.**

P.C.

The learned counsel for the second respondent seeks time. Post the matter on 3.9.2020.

2. Interim protection granted earlier to continue.

**DAMA SESHADRI NAIDU, J.**

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